

DIVISION BENCH

ITEM NO.104

NATIONAL COMPANY LAW TRIBUNAL

ALLAHABAD BENCH

PRAYAGRAJ

CA No.17/2021 IN C Appeal No.96/ALD/2020

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 11th July, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	SHANVI TRADEMART PVT LTD V/S ROC
UNDER SECTION	252(3) OF COMPANIES ACT 2013

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Anurup Dutta, Proxy for : *For the Appellant &*
Sh. Vipin Kumar Kushwaha, Adv. : *Applicant in CA No.17/2021*

Sh. Krishna Dev Vyas, Adv. : *For the RoC*

Sh. Krishna Agarwal, Sr. S.C. : *For the I.T. Deptt.*

ORDER

Ld. Counsels representing their respective parties are present.

- 1.** Ld. Proxy Counsel, Sh. Anurup Dutta is present on behalf of the learned arguing counsel, Sh. Vipin Kumar Kushwaha representing the Appellant/ Applicant and states that the learned arguing counsel is not well today, and therefore seeks an accommodation.
- 2.** Pleadings in the present mater are already completed.
- 3.** Let the matter be adjourned for further hearing on 8th August, 2024.

-Sd-
(Ashish Verma)
Member (Technical)

-Sd-
(Praveen Gupta)
Member (Judicial)

11th July, 2024

Kavya Prakash Srivastava
(Stenographer)